NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: Amulin Hydro Power Pvt. Ltd.
Emini Hydro Power Pvt. Ltd.
Mihundon Hydro Power Pvt. Ltd.
Reliance Cleangen Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013.

Order

27. C.P. (CAA)/2077/MB/2018

C.P. (CAA)/1861/MB/2018

C.P. (CAA)/2076/MB/2018

C.P. (CAA)/1906/MB/2018

At request, list this matter on 30.08.2018.

SD/-
V. NALLASENAPATHY
Member (Technical)

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/